

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c) As decided by the Government with a view to further strengthen the coastal security, an exercise of vulnerability/gap analysis along the Indian coastline has been carried out by the Coast Guard in consultation with the coastal States and Union Territories, including Kerala; and, based on this exercise, proposals for additional requirements for coastal security have been submitted. On the basis of inputs received from the Coast Guard and the coastal States/Union Territories, the second phase of the Coastal Security Scheme has been formulated. Necessary clearances for the same are being taken.

Under the ongoing Coastal Security Scheme, 8 coastal police stations have been approved for Kerala. For the second phase of the Coastal Security Scheme, Kerala has recommended for creation of another 10 coastal police stations.

CCTV cameras at vulnerable spots

652. PROF. P.J. KURIEN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has received suggestions that CCTV cameras be placed at all vulnerable spots and places like airports, malls, railway stations and important public places;

(b) what exactly is the obstacle or administrative hurdles in installing CCTVs to enhance security;

(c) whether it is a fact that Government has totally neglected this important security-enabling method;

(d) what specific steps will be taken to bring about guidelines and rules to ensure proper surveillance by wide use of CCTVs all over the country; and

(e) the reasons for neglect so far?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) and (b) Yes, Sir. Central security Agency had recommended that CCTV Cameras be placed at all vulnerable spots and places like airports, malls, railway stations and important public places BCAS also had requested the Airports Authority of India (AAI) and concerned Airports operators to take immediate necessary action to install/improve coverage of CCTVs at all operational airports beginning with hypersensitive airports within six months. There is no hurdle in installation of CCTVs to enhance security,

(c) No, Sir.

(d) CCTVs would need to be maintained and monitored regularly on a day to day basis. Data from the CCTVs would need to be backed up for a specific period of time to enable retrieval.

(e) Does not arise.